GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO.4637 TO BE ANSWERED ON 23.03.2020

TRIBAL SUB-SCHEME (PVTG)

4637. DR. SUBHAS SARKAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that funds allocated to the States/UTs under Special Central Assistance to Tribal Sub-scheme, Development of Particularly Vulnerable Tribal Groups and Grants under Article 275(1) of the Constitution by the Government could not be utilized by the States/UTs including West Bengal and remained unspent in the current financial year;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of such funds/grants allocated to the States, including West Bengal in the last three years and purpose achieved so far?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) & (b): Funds are released to States / UTs only after examining project proposals with reference to allocation, pending Utilization Certificates / Physical progress reports. Reports regarding Utilization of funds released during current financial year are not due at present.
 - (c) Details of State-wise allocation under mentioned schemes are given at **Annexure**. The purpose of support under Special Central Assistance to Tribal Subscheme(SCA to TSS), scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs), grant under 275(1) of the Constitution is to bridge the development gap between Scheduled Tribes and national / state average on indicators like education, health and livelihood.

State- wise details of Allocation under the Schemes SCA to TSS, Development of PVTG and Grants under Article 275(1) for 2019-20

(Rs. in Lakh)

S.	States Allocation			(KS. III Lakii)
No.		SCA to TSS	PVTGs	Article 275(1) including EMRS
1	Andhra Pradesh	3219.90	1764.00	8942.43
2	Andaman & Nicobar island	**	250.00	0.00
3	Arunachal Pradesh	6211.52	**	13202.25
4	Assam	3926.99	**	10802.85
5	Bihar	1152.06	250.00	0.00
6	Chhattisgarh	10257.61	1010.00	22500.77
7	Goa	600.00	**	0.00
8	Gujarat	9311.04	580.00	16833.88
9	Himachal Pradesh	1859.94	**	5314.08
10	J & K	4508.82	**	5410.00
11	Jharkhand	10209.96	2541.00	11165.85
12	Karnataka	5273.73	442.00	10435.46
13	Kerala	810.06	250.00	633.29
14	Madhya Pradesh	20083.77	8262.00	44873.92
15	Maharashtra	11529.46	1510.00	23136.70
16	Manipur	2069.93	239.00	6151.91
17	Meghalaya	3633.28	**	4799.53
18	Mizoram	2245.32	**	6598.83
19	Nagaland	2532.99	**	6802.11
20	Odisha	12327.39	1202.00	15110.66
21	Rajasthan	9182.49	968.00	15586.18
22	Sikkim	600.00	**	3175.36
23	Tamilnadu	813.13	2221.00	6356.07
24	Telangana	4022.57	882.00	9973.28
25	Tripura	1459.57	1636.00	2952.63
26	Uttarakhand	600.00	476.00	428.37
27	Uttar Pradesh	976.62	417.00	2760.71
28	West Bengal	5081.86	100.00	12127.17
	Total	134500.01	25000.00	266074.29

^{**} Sate/UT not covered under the scheme presently